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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan
New Delhi

Notification No. 09/2015-2020
New Delhi, Dated: 10th June 2020

Subject: - Amendment in Export Policy of Diagnostic Kits/Laboratory Reagents/Diagnostic Apparatus.

S.O. (E) In exercise of powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes the following amendments in the Schedule 2 of the ITCHS Export Policy related to export of Diagnostic Kits, with immediate effect:

A.. The export policy of Diagnostic kits/laboratory reagents is revised by **amending the Notification No. 59 dated 04.04.2020** as under:

S.No	ITC HS Codes	Description	Policy
207 G	Ex3822	<ul style="list-style-type: none">• VTM kits and reagents• RNA extraction kits and reagents• RT-PCR kits and reagents	Restricted

B. The export policy of following diagnostic instruments/apparatus/reagents is amended to 'Restricted'.

S.No	ITC HS Codes	Description	Current policy	Revised Policy
207 H	Ex39269099 Ex701790 Ex84199090 Ex90189099 Ex3822	15ml falcon tube or cryovials	Free	Restricted
207 I	Ex300590 Ex3822	Swabs sterile synthetic fibre swabs (Nylon, Polyester, Rayon, or Dacron)		
207 J	Ex90279090 Ex3822	Silicon columns		
207 K	Ex38220090 Ex38220019	Poly adenylic Acid or Carrier RNA		

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207 L	Ex38220090 Ex38220019	Proteinase K		
207 M	Ex9027 Ex3822	Magnetic stand		
207 N	Ex38220090 Ex38220019	Beads		
207 O	Ex38220090 Ex38220019	Probes (specific for COVID-19 testing)		
207 P	Ex38220090 Ex38220019	Primers (specific for COVID-19 testing)		
207 Q	Ex3507 Ex3822	Taq Polymerase enzyme		
207 R	Ex3507 Ex3822	Reverse transcriptase enzyme		
207 S	Ex2934 Ex3822	Deoxy nucleotide triphosphates		

2. All other diagnostic kits/reagents/instruments/apparatus falling under the HS codes above are freely exportable subject to submission of an undertaking, to the concerned Customs Authorities, duly signed by the authorised signatory on the company letterhead, stating the following,

*" The Diagnostic kits/reagents/instruments/apparatus to be exported under the Shipping bill Number - ***** dated DD/MM/YYYY does not contain any item that is restricted for export as per the Notification No. 09/2015-20 dated 10.06.2020".*

3. Effect of this Notification:

The Notification No. 59 dated 04.04.2020 is amended to the extent that only diagnostic kits/reagents as described in para 1(A) and all diagnostic instruments/apparatus/reagents as described in para 1(B) falling under any HS code, including HS codes specified above, are 'restricted' for exports whether as an individual item or as a part of any diagnostic kits/reagent.

All other diagnostic kits/reagents/instruments/apparatus falling under the HS codes above are freely exportable subject to submission of an undertaking by the exporter to the Customs Authorities at the time of export.

(Signature)
10/06/2020
(Amit Yadav)

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